## NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

FLICATION NUMBER

**PETITION NUMBER** 

: TCP/104/2016

NAME OF THE PETITIONER(S)

: Arul Danial Roby Helan Bai & Another

NAME OF THE RESPONDENT(S)

: Ponnmoney Marketing Pvt Ltd

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1. K. MOORTHY

COUNSEL FOR 1st RESPONDENT

Slovhankej P Cfor Mowethin

2. R. Kesameja

C.S.1K. SPATHISS

Representing courses to

Responderon 2.

Symmetry.

## **ORDER**

No representation on behalf of the petitioner. Counsel for R1 & R2 present. The matter is adjourned for appearance of petitioner. Put up on 16.11.2016 at 10.30 A.M.

(Ch. Mohd.Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)